

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO.2674 OF 2016

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 2

(Application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NO. 3

(Application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NO. 4

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 5

(Application for Stay)

AND

INTERLOCUTORY APPLICATION NO. 6

(Application for permission to raise additional grounds)

ARUN KUMAR SRIVASTAVA

...PETITIONER(s)

VERSUS

STATE OF U.P. & OTHERS

...RESPONDENT(s)

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 05.02.2016 with an office report dated 04.02.2016, when the Court was pleased to pass the following order:

“The matter is adjourned for two weeks to enable the learned counsel for the petitioner to file additional documents.”

It is submitted for the information of the Hon'ble Court that Counsel for the Petitioner has not filed additional documents in question so far.

It is further submitted that Counsel for the Petitioner has on 12.02.2016 filed fresh applications for permission to file additional documents, interim stay & exemption from filing official translation and for raising additional grounds and the same have been registered as I.A.Nos. 3, 4, 5 & 6 and stands included in the paper books.

It is further submitted that Counsel for the Petitioner has on 13.02.2016 filed a letter for withdrawal of applications for directions & exemption from filing official translation filed by him on 30.01.2016 which have been registered as I.A.Nos. 1 & 2. (Copy enclosed).

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 09th day of March , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Tanmaya Agarwal, Advocate.

ASSISTANT REGISTRAR